

**B. DEPARTMENT OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)  
(AYURVEDA, YOGA AUR PRAKRATIK CHIKITSA, UNANI,  
SIDDHA AUR HOMOEOPATHY (AYUSH) VIBHAG)**

**I. UNION BUSINESS**

1. Formulation of policy and policy issues for development and propagation of Ayurveda, Siddha, Unani, Homoeopathy, Yoga and Naturopathy systems.
2. Development and implementation of programmes including Central schemes and Centrally sponsored schemes for development and propagation of Ayurveda, Siddha, Unani, Homoeopathy, Yoga and Naturopathy systems.
3. Co-ordination and promotion of research and development including assistance therefor in Ayurveda, Siddha, Unani, Homoeopathy, Yoga and Naturopathy systems.
4. Setting up and maintenance of Central institutions for research and development, education and standards relating to Ayurveda, Siddha, Unani, Homoeopathy, Yoga and Naturopathy systems.
5. All issues and matters requiring action at the level of Government in regard to-
  - (a) Pharmacopoeia Laboratory for Indian Medicine, Ghaziabad;
  - (b) Homoeopathic Pharmacopoeia Laboratory, Ghaziabad;
  - (c) Central Council of Indian Medicine;
  - (d) Central Council of Homoeopathy;
  - (e) Ayurvedic Pharmacopoeia Committee;
  - (f) Homoeopathic Pharmacopoeia Committee;
  - (g) Unani Pharmacopoeia Committee;
  
  - (h) Siddha Pharmacopoeia Committee;
  - (i) Ayurvedic, Siddha and Unani Drugs Technical Advisory Board;
  - (j) Central Council for Research in Ayurveda and Siddha;
  - (k) Central Council for Research in Homoeopathy;
  - (l) Central Council for Research in Unani Medicine;

- (m) Central Council for Research in Yoga and Naturopathy;
  - (n) National Institute of Ayurveda;
  - (o) National Institute of Homoeopathy;
  - (p) National Institute of Naturopathy;
  - (q) National Institute of Yoga;
  - (r) National Institute of Unani Medicine;
  - (s) National Institute of Siddha;
  - (t) Institute of Post-Graduate Teaching and Research, Gujarat Ayurveda University;
  - (u) Indian Medicines and Pharmaceuticals Corporation Limited;
  - (v) Rashtriya Ayurveda Vidyapeeth.
6. Education, Training and Research in all aspects of Indian Systems of Medicine including higher training abroad.
7. Matters of cadre formation and control including formation and amendment of recruitment rules, recruitment, promotion and all other service matters relating to Indian Systems of Medicine and Homoeopathy doctors of Central Government Health Scheme including doctors in Indian Systems of Medicine and Homoeopathy central hospitals requiring action at Government level.
- Note: - Day-to-day administration and management will continue to be with the Director, Central Government Health Scheme.**
8. Liaison with foreign countries and international bodies as regards matters relating to Indian Systems of Medicine and Homoeopathy.
9. Matters relating to scientific societies/associations and charitable and religious endowments relating to Indian Systems of Medicine and Homoeopathy.
10. Matters relating to quality and standards for drugs in Indian Systems of Medicine & Homoeopathy to the extent such matters require action at the level of Government.
11. Consultation and coordination with State Governments, Non-Government Organisations and institutions for review of work and programmes in Indian Systems of Medicine and Homoeopathy.
12. Statistics relating to various aspects of Indian Systems of Medicine and Homoeopathy.

13. Proposals and matters concerning Union Territories requiring sanction and concurrence of Government of India in regard to Indian Systems of Medicine and Homoeopathy.
14. Legislative proposals pertaining to Indian Systems of Medicine and Homoeopathy of individual States requiring sanction and concurrence of Government of India.
15. Medicinal Plant Board.